

1	2	3	4	5
10	Madhya Pradesh	61.77	635.39	5812.16
11	Maharashtra	36.23	957.72	2252.76
12	Orissa	414.81	750.14	124.77
13	Punjab	0.67	0.00	0.00
14	Rajasthan	1015.65	14882.82	23513.73
15	Tamil Nadu	126.67	115.60	177.11
16	Uttar pradesh	0.00	0.00	226.10
17	Uttarakhand	0.00	0.00	170.83
18	West Bengal	12.51	203.20	234.35
TOTAL		4945.54	34491.64	48711.64

*Statement - V*

*Coconut Palm Insurance Scheme (CPIS) statement of claims from  
2008-09 to 2010-11*

Sl. No.	State	YEAR 2010-11
		Claim (Lakh Rs.)
1	Goa	1.63
2	Karnataka	0.76
3	Kerala	104.54
4	Tamil Nadu	5.66
TOTAL		112.59

CPIS was first implemented during the year 2009, there were no claims during that year.

**Setting up of committee on suicide by farmers**

3125. SHRI N.K. SINGH : Will the Minister of AGRICULTURE be pleased to state:

(a) the details of suicide by farmers in the past three years, year-wise and the reasons therefor:

(b) the measures taken or proposed to be taken by Government to prevent farmers, suicides: and

(c) whether it is a fact that Government is proposing to set up a committee to look into the rising incidence of farmers' suicides in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) Number of suicides by farmers due to agrarian reasons during past three years, year-wise, as reported by State Governments/UTs. is given in Statement (*See* below). Reasons of suicide by farmers, as reported by State Governments, are manifold which, *inter-alia*, include indebtedness, crop failure, drought, socio-economic and personal.

(b) Measures taken by Government of India to prevent farmers' suicides and benefit farmers include following:

- (i) Implementation of Rehabilitation Package covering 31 districts in Andhra Pradesh, Karnataka, Kerala and Maharashtra, under which an amount of Rs. 19998.85 crore has been released till September 30, 2011.
- (ii) Implementation of Agricultural Debt Waiver and Debt Relief Scheme, 2008, which benefitted about 3.69 crore farmers, involving debt waiver/relief of Rs.65,318.33 crore, as per provisional figures.
- (iii) Increasing credit flow to agriculture sector to Rs.468291.28 crore, as of March, 2011. In 2011-12, against target of credit flow of Rs.475000 crore, achievement as of January 2012 is Rs.363452 crore.
- (iv) Providing Kisan Credit Card (KCC) to all eligible and willing farmers in time bound manner to facilitate flow of credit to farmers and increase financial inclusion. Up to October 2011, 10.78 crore KCC have been issued.
- (v) Providing interest rate subvention for timely repayment of crop loan up to Rs. 3 lakh, whereby effective rate of interest for such farmers who repay their crop loan on time has come down to 4% per annum.
- (vi) Benefit of pre-harvest interest rate subvention will be available also to small & marginal farmers having KCC for further period of up to six months post-harvest on same rate as for crop loan against negotiable warehouse receipt for keeping their produce in warehouse.
- (vii) Announcement of Minimum Support Price (MSP) for identified agricultural commodities every year to ensure remunerative price and increase farmers' income. MSP of major agricultural commodities has been stepped up significantly in recent years.

Moreover, in order to revitalize agriculture sector and improve conditions of farmers on sustainable basis, other measures taken by the Government, *inter-alia*, include significant increase in public investment in agriculture sector through implementation of various schemes such as Rashtriya krishi Vikas Yojana, National Food Security Mission, National Horticulture Mission, National Mission on Micro-Irrigation, Watershed Management, Soil Health & Fertility management etc.

(c) During Short Duration Discussion in Rajya Sabha on 19.12.2011 on “Situation arising out of the present agrarian crisis resulting in suicide by the farmers in the country”. Minister of Agriculture & Food Processing Industries proposed appointing a Committee of both Houses of Parliament, which may visit States to ascertain the situation regarding suicides by farmers in States.

Parliamentary Committee on Agriculture undertook on-the-spot study visit to some States from February 27-March 02, 2012 to review various issues, including suicides by farmers in Yavatmal district in Maharashtra.

*Statement*

Sl. No.	Name of State/UT	Period/ (Date of report)	Number of suicides by farmers due to agrarian reasons as reported by State Government
1	2	3	4
1.	Andhra Pradesh	2009	299
		2010	187
		2011 (14.02.2012)	109
2.	Karnataka	2008-09	156
		2009-10	138
		2010-11 (02.08.2011)	77
3.	Maharashtra	2009	550
		2010	454
		2011 (29.07.2011)	123
4.	Kerala	2009	Nil
		2010	Nil
		2011 (01.08.2011)	Nil
5.	Tamil Nadu	2008	Nil
		2009	Nil
		2010 (10.11.2010)	Nil
6.	Punjab	2008	12
		2009	15
		2010 (20.09.2010)	04
7.	Gujarat	29.06.2011	Nil
8.	Assam	23.05.2011	Nil
9.	Arunachal Pradesh	09.05.2011	Nil

1	2	3	4
10.	Bihar	06.06.2011	Nil
11.	Chhattisgarh	06.01.2011	Nil
12.	Goa	29.07.2011	Nil
13.	Haryana	16.05.2011	Nil
14.	Himachal Pradesh	01.08.2011	Nil
15.	Jammu and Kashmir	17.08.2011	Nil
16.	Jharkhand	18.06.2010	Nil
17.	Manipur	02.12.2010	Nil
18.	Meghalaya	24.06.2011	Nil
19.	Madhya Pradesh	18.01.2011	Nil
20.	Mizoram	23.05.2011	Nil
21.	Nagaland	24.06.2011	Nil
22.	Odisha	26.03.2011	Nil
23.	Rajasthan	23.11.2010	Nil
24.	Sikkim	04.03.2011	Nil
25.	Tripura	01.06.2011	Nil
26.	Uttar Pradesh	24.01.2011	Nil
27.	Uttarakhand	19.07.2011	Nil
28.	West Bengal	13.12.2010	Nil
29.	A and N Islands	27.04.2011	Nil
30.	Govt. of NCT of Delhi	25.02.2011	Nil
31.	Daman and Diu	02.05.2011	Nil
32.	Dadra and Nagar Haveli	05.05.2011	Nil
33.	Lakshadweep	17.03.2011	Nil
34.	Puducherry	22.09.2011	Nil
35.	Chandigarh	12.07.2011	Nil